

SL. No.116

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

**CORAM: HON'BLE JUSTICE TELAPROLU RAJANI-MEMBER (J)
CORAM: HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.08.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/20/2021
NAME OF THE COMPANY	Ramcky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Vyshnavi Constructions
NAME OF THE RESPONDENT(S)	Ramcky Infrastructure Ltd
UNDER SECTION	9 of IBC

ORDER

Learned Counsel for the Operational Creditor appeared via video conference.

He submits that he wants to withdraw the Petition seeking liberty to file a fresh Petition under the appropriate provisions of the law.

Hence, CP(IB)/20/2021 is hereby disposed of as withdrawn.


MEMBER (T)

Ajay


MEMBER (J)